કમાંક:-જીએમએસ/૧૦૨૦૧૭/૧૩૦૦/થ આરોગ્ય અને પરિવાર કલ્યાણ વિભાગ, સચિવાલય, ગાંધીનગર. તારીખ: 💽 7 JUL 2020

પ્રતિ,

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E. No.	Name	
i —	Dr.Dhaval Chandrakant Patel	
1	50, Anandnagar Society,	
1	Nr. Geeta School, Ranip,	
	Ahmedabad-382480.	

વિષયઃ- સીધી ભરતીઃ- ઇએનટી સર્જન વર્ગ-૧, ગુજરાત આરોગ્ય અને તબીબી સેવા (તજજ્ઞ સેવા) વર્ગ-૧ (જાહેરાત ક્રમાંક:- ૧૦૫/૨૦૧૮-૧૯)

શ્રીમાન,

ઉપર્યુક્ત વિષય બાબતે આજ્ઞાનુસાર જણાવવાનું કે, ગુજરાત આરોગ્ય અને તબીબી સેવા (તજજ્ઞ સેવા) વર્ગ-૧ના સંવર્ગની ઇએનટી સર્જન વર્ગ-૧ની જગ્યા પર સીધી ભરતીથી નિમણૂંક આપવા માટે ગુજરાત જાહેર સેવા આયોગે આપના નામની ભલામણ કરેલ છે. નિમણુંક આપતા પહેલા ઉકત જગ્યાના ભરતી નિયમો પ્રમાણે શૈક્ષણિક લાયકાત અને/અથવા અનુભવ, ઉંમર, નાગરિકત્વ અને નામ અટકમાં કરાવેલ ફેરફાર વગેરેની ચકાસણી કરવાની રહેતી હોઇ ઉકત જગ્યા માટે નિમણુંક સ્વીકારવા સંમત હોય તો ઉકત બાબતના અસલ પ્રમાણપત્રો, ગુણપત્રકો, સી.સી.સી. સમકક્ષ અભ્યાક્સ કોર્ય પાસ કરેલ હોય તે પ્રમાણપત્ર તેમજ નામ, અટકમાં ફેરફાર અંગે રાજયપત્રમાં પ્રસિધ્ધ થયેલ નોટીસ તેમજ સામેલ એટેસ્ટેશન ફોર્મ ભરી અસલ પ્રમાણપત્રો સાથે <u>તા.૧૪/૭/૨૦૨૦, મંગળવારના રોજ બપોરે</u> <u>૧૨:૦૦ કલાકે (કચેરીના કામકાજના સમય દરમ્યાન) ઉપસચિવશ્રી (તબીબી સેવા) આરોગ્ય અને</u> <u>પરિવાર કલ્યાણ વિભાગ, બ્લોક નં.૭, ૭ મો માળ, નવા સચિવાલય, ગાંધીનગર</u> સમક્ષ ઉપસ્થિત રઠેશો. જો નિયત સમયમર્યાદામાં આપ હાજર નઠી રહે તો આપ નિમણુંક મેળવવા ઇચ્છતા નથી તેમ માનીને નિમણુંક આપવામાંથી આપનું નામ ૨દ કરવાની આગળની કાર્યવાઠી કરવામાં આવશે જેની નોંધ લેવા વિનંતી છે.

ર. આપ આ નિમણુંક સ્વીકારવા સંમત ન હોય અને અસલ પ્રમાણપત્રો- ગુણપત્રકોની યકાસણી કરાવવા માટે આવવાના ન હોય તો તે અંગેની લેખીત જાણ કરવા વિનંતી છે.

3. નિમણુંક આપતા પહેલા શારીરિક યોગ્યતાની તબીબી તપાસનું મેડીકલ બોર્ડનું પ્રમાણપત્ર મેળવવું જરૂરી હોઇ આપ જો સરકારી સેવામાં હોય તો પ્રથમ નિમણુંક વખતે શારીરિક યોગ્યતાનું પ્રમાણપત્ર રજુ કરેલ હોય તો તે અંગે આપના સંબંધિત હોસ્પીટલના સીવીલ સર્જનનું પ્રમાણપત્ર મેળવી મોકલી આપશો. ૪. આ જગ્યા ઉપર નિમણુંક આપતા પઢેલા ચારિત્ર્ય અને પૂર્વ ઇતિહાસની ખરાઇ કરાવવી જરૂરી હોઇ <mark>આ_ સાથે સામેલ_ રાખેલ નિ્યત_ ફ્રોર્મમાં</mark> સંપૂર્ણ વિગતો સુવાચ્ય_ અક્ષરે લખીને/ટાઇપ કરાવીને તેની બે નકલો આપ અસલ પ્રમાણપત્રોની ચકાસણી માટે આવો ત્યારે અયૂક સાથે લેતા આવશો.

આપનો વિશ્વાસુ

બિકાણ :- ઉપર મુજબ

ETEA -

(ડી.સી.ઠાકોર) સેક્શન અધિકારી આરોગ્ય અને પરિવાર કલ્યાણ વિભાગ

નકલ રવાના:-

સીસ્ટમ મેનેજરશ્રી, આરોગ્ય અને પરિવાર કલ્યાણ વિભાગ, સચિવાલય, ગાંધીનગર તરફ વિભાગની વેબસાઇટ પર પ્રસિદ્ધ કરવા સારૂ. ÷

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W C)			ATTESTATION FOR	RM	
	Name of Cadre			Merit No.	
MERIT	No.:				
Mobile	No.:)	our District name-		
please attach your passport size new photo		1		lactual information in the s likely to render the can	nishing of false information e Attestation form would be didate unfit for
		2	If detained ,arrested prosecuted,bound down,fine convicted, debarred,acquitted etc.subsequent to the completionand submission of this form , the details should be communicated immedietly to the authorities to whom the Attestation form has been sent early,failing which it will be deemed to be a suppression of factual informatiom .		
		3	supression of any fact	ual information in the Att ng the service of a perso	
1	Name in full(in block		First Name	Middle Name	Surname
	capital) with aliases,if,any,(please indicate if you have addede or dropped in any stage,any part of your name or surname):				
2	Present address in full (i.e. Village Thana and district or house no., lane/street/road and Town) (Where Police verification can be done):				
3(a)	Home address in full (i.e. Village/thana and district or house no. , lane/street/road and Town and name of District Hadquarters)				
(b)	If originally a resident of				
	Pakistan/Bangaldesh(er stwhile east Pakistan) the address in that countary and the date of migration to Indian Union.				
4	Adhar card no.(if available)				
5					
	PAN no. (if available)				
6 7(a)	Nationality Date of birth				
(b)	Present age				
(C)	Age at Advertisement Date				

Name of Cadre :E.N.T surgeon class1 ADV NO. 105/2018-19

Merit No.

(MS)								
8(a)	Place of birth,disrict in which sit							4. y
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9(a) (b)	Are you a m	the second s						
(D)	Scheduled Cast/Sched Tribe/Other Class? (Ans	uled Backward						
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From	То				/illage Thana and t/road and Town):	of the		ct Head Quarter entioned in column
11	Name (in	Nationality)			on if employed give	Present po		Parmenat
	full & aliases if any)	by birth& or by domicile	birth	designati	on & official address	address (i vive last a		Home Address
Father								
Mother								
Spouse								
12	Information foreign cou		ned with reg	ard to son(s	;) and /or daughters ir	case they	are study	ying/living in
Name	Nationality by birth ∨ by domicile	P	Place of birth		Contary in wich stud with full address	ying/living	countary	m which g/living in the y mentioned in ious column

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M	erit	N	0
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13	Educatiuon year of age	al Qualification showing palces of ec	ducation with years i	n schools a	and collag	es since 15th
Name o	of the school	collage with full adress	Date of entering	Date of leaving	Examina	ation passed
•	Are you hol	ding or any time Held an appointmen or a Quasi Goverment body or an au	nt under Central or St	ate Govern	nent or a s	Semi-
14(a)		or institution ? If so,give full particul				taking or a
From	Period To	Designation,emoluments & nature of employment	Full name and adres	s of emplo	yer	Reason for leaving previous service
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14(b)	controlled b <u>STATE GC</u> If you had le Rules 1965, had you bee	bus employment under the Govermen by the Goverment of india or a state G <u>OVERMENT OF GUJARAT</u> eft service on giving month's notice us or any similar corresponding rules,w en called upon to explain your condu- of service, or at a subsequent dates(Soverment and Autor under Rule 5 of centr vere any disciplinary ct it any matter at the	el Civil Ser proceeding time you	ody/Univer vice (Tem g framed a gave notic	sity/Local Body porary servie) gainst you, or æ of
15(i)	(a)	Have you ever been kept under dele	ation?			
	(b)	Have you ever been arrested?				
,	(c)	case been filed against you in any c	the second s			
	(d)	If any criminal case pending aginst up this Attestation form ?			or filling	
	(e)	Have you ever been convicted by a o	court of Law for any	Officer ?		
	(E) (f)	Wether discharged/expelled/withdra the Goverment of otherwise?	awn from any training	g/instituatio	on under	
	1.7					

) T		Have you ever been rusticated by any University or any other educational	
	(g)	authority/institustion?	
	(3)	Have you ever been debarred/disqualified by any Public service	
	(h)	Commission / Staff Selection Commission for any of its examination /selection ?	
(11)	()	If the answer to any of above mentioned question is 'Yes' give full pariculars of case/arrest/detection/fine/conviction/sentence/punishment etc and/or the nature	are of the cas
(ii)		pending in the Court/University/Educational Authority etc at the time of filling Attestation form:	up this
te	1	plese also see the 'WARNINTG' at the top of this Attestation Form	Iblel th
	2	Specific answers to each of the questions shoud be givin by striking out'Yes; case may be	or 'No' as th
16		me of two responsible person of your locality or two references to whom you are	known:
	1		
	2)
_	-		
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સંવર્ગનું નામ, વિષય અને જા.ક. : <u>ઈ.એન.ટી સર્જન, વર્ગ-૧ ૧૦૫/૨૦૧૮-૧૯</u>

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મેરીટ નં.

<u>ઈ.એન.ટી સર્જન, વર્ગ-૧ની સીધી ભરતીથી નિમણૂંક માટે સર્ટીફીકેટ</u> વેરીફીકે<u>શ</u>ન રીપોર્ટ

ઉમેદવારે ભરવાની વિગતો:-	
(૧) ઉમેદવારની વિગતો	તાજેતરનો પાસપોર્ટ
નામ:	સાઇઝનો ફોટો
ઉમેદવારના પિતા/પતિનું પુરૂ નામઃ	લગાડવો
 (૨) હાલનું સરનામું કે જ્યાં પોલીસ વેરીફિકેશન થઈ શકે: 	
 પીન કોડ:મોબાઇલ નં.:	••••••
ઈ-મેઈલ આઈ.ડી.:	
(3) કેટેગરી: જન્મ તારીખ :	
(૪) વેરીફિકેશનના દિવસે ઉંમર:વર્ષમાસદિવસ	
(૫) જો હ્રાલમાં સરકારમાં/એડહ્રોક/નિયમિત ધોરણે ફરજ બજાવવે	ો છો કે કેમ?
(૬) હાલની ફરજની કચેરી/કોલેજનું નામ, સંવર્ગ અને વિષય અને	સરનામું:
	•••••
(૭) સર્ટીફીકેટ વેરીફીકેશનમાં સામેલ રાખેલ પ્રમાણ પત્રોની નકલ	ની વિગતો

(૮) ઉમેદવારે આજ દિન સુધી રાજ્ય સરકાર સામે કરેલ કોર્ટ કેસની માહિતી:-

દરેક કોર્ટ કેસના નં. અને તેની સામે સ્ટેટસ(ડિસ્પોઝ્ડ/પેન્ડીંગ).:

બિડાણ (ગુજરાત જાહેર સેવા આયોગના અરજી ફોર્મમાં આપેલા પ્રમાણપત્રોની

નકલો):-

ઉમેદવારની સહી

<u>(માત્ર કાર્યાલયના ઉપયોગ માટે)</u> ચકાસણી કરનાર અધિકારી

સઢી:	સહી:
હોદ્દો: નાયબ સેક્શન અધિકારીશ્રી	હોદ્દો: સેક્શન અધિકારીશ્રી/ઉપસચિવશ્રી
નામ:	નામ:
તારીખ:-	તારીખ:-

નોધ- આ ફોર્મ એક નકલમાં તૈયાર કરવું.